

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

CUSTOMS APPEAL NO. 11887 OF 2014

(Arising out of OIA-RJT-EXCUS-000-APP-697-13-14 Dated- 06/02/2014 passed by Commissioner of Central Excise-RAJKOT)

AKSHAR EXPORTS

Plot No. 250, GIDC, Phase-II, Dared,
Jamnagar, Gujarat

Appellant

Vs.

**COMMISSIONER OF CENTRAL EXCISE-CGST &
CENTRAL EXCISE RAJKOT**

Central Excise Bhavan, Race Course Ring Road,
Income Tax Office,
Rajkot, Gujarat-360001

Respondent

Appearance:

Shri Vikas Mehta, Consultant for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM:

HON'BLE Dr. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

Date of Hearing : 02/07/2025

Date of Decision : 31/10/2025

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11165 of 2014.

**(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**